

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:287

ANSWERED ON:18.03.2013

DEBT RELIEF PACKAGE FOR COFFEE GROWERS

Angadi Shri Suresh Chanabasappa;Kateel Shri Nalin Kumar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government had sanctioned any Debt Relief Package for the debt ridden small coffee growers in the country and if so, the details thereof;
- (b) whether the Government has received any proposal from the medium and large coffee growers for waiver of the interest on the loans raised by them and if so, the response of the Government thereto;
- (c) the total amount released under the package along with the total number of coffee growers benefited by the package including the small, medium and large scale growers, State-wise;
- (d) whether there has been demands for similar relief package by the cultivators of other plantation crops; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 287 FOR ANSWER ON 18TH MARCH, 2013 REGARDING "DEBT RELIEF PACKAGE FOR COFFEE GROWERS"

(a) to (c): Yes, Madam. The Government of India sanctioned the Coffee Debt Relief Package (CDRP)-2010 for the debt ridden small coffee growers and released Rs. 299 Crores benefiting 1,35,280 small coffee growers.

The relief package extended direct financial benefits to the debt ridden small coffee growers. The medium and large growers were eligible under the scheme for rescheduling of the loans. The state wise details of small growers who have been extended the benefit under CDRP are given below:-

Sl. No.	State	Pre - 2002 Loan Amount (in Lakhs)	No. of Beneficiaries	Crop Loan Amount (in Lakhs)	No. of Beneficiaries	Post 2002 Loan Amount (in Lakhs)	No. of Beneficiaries	Total Amount (in Lakhs)	Total No. of Beneficiaries
1.	Karnataka	15200	17785.03	48761	4522.25	16274	3129.58	80235	25436.87
2.	Kerala	6672	1898.55	38122	1023.99	9140	736.88	53934	3659.43
3.	Tamilnadu	207	130.55	726	59.02	167	38.75	1100	228.32
4.	Orissa	3	10.17	0	8	3.93	11	14.11	
Grand Total		22082	19824.30	87609	5605.27	25589	3909.16	135280	29338.73

Representations were made by some Members of Parliament, the Karnataka Growers' Federation etc. requesting for waiver of interest on the loans taken by the medium and large coffee growers. The matter was examined in consultation with the Ministry of Finance. However, the request was not found feasible on the ground that such a waiver would have financial implications for banks and result in similar kind of demands from other sectors.

(d) : No, Madam. No such demand for similar relief package by the cultivators of other plantation crops has been received so far.

(e): Does not arise.